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port of Teophylline used by the company for production of Hydroxy thyl Theophylline (HT).

(c) Government has not received any application for employment of another German national in German Remedies.

(d) and (e) Question does not arise in view of (c) above.

(f) Approvals to- th_e appointments of expatriate directors are given, keeping in mind various factor_s like foreign equity, term_s of collaboration agreements, nature of concerned industry, Articles of Association of the Company, need f^{or} technical know-how, etc.

In regard to appointments of technicians, expatriates ar_e considered only when it is essential and relevant technical skills are not adequately available in India. Further, compliance with the provisions of FERA, 1973 is also ensured in their case.

Itonig to be specified in Drug: Price Control Order, 1970

2325. SHRI SHANKARRAO NAR-AYANRAO DESHMUKH- Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 1346 given in the Rajya Sabha on the 6th August, 1984 and state:

(a) the names of the drugs which are still to be specified in the Drugs Price Control Order, 1979;

(b) the names of the manufacturers of these drugs and production of each during the last three years, year-wise;

(c) whether the prices of formulations based on these drugs and production of each during the last three years, year-wise;

(d) if so, when and what price of each pack, strength of each formulation was fixed.

(e) what was the price of bulk Irug taken into account while work-ng the price of each formulation;

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(f) by when these drugs including $^{\text{enbendazole}}$ will b_{e} specified in Price Control Orders; and

what ar_e the names of the drug_s specified after the inception of Drugs Price Control Order?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (g). Information to the extent available would be collected and laid on the Table of the Rajya Sabha.

Import of Oxytocin Powder

2326. SHRI SHANKARRAO NAR-AYANRAO DESHMUKH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 2020 given in the Rajya Sabha o_n the 13th August, 1984 and state.

(a) what was the import of each of Oxytocin Powder by Hano Pharma, Sandoz and Park Davis during the last three years, year-wise along with source of import and CIF price per kg. per consignment;

(b) what is the estimated requirement of this drug during 1985-86 and what was the production of Henw Pharm_a and other units during the last three years, year-wise;

(c) what is the price fixed by Government of this drug;

(d) what are th_e names of the for-mulators of this drug and what is the consumption and procurement by each during the last three years, year-wise along with the nam_e of source of procurement; and

(e) what are the names of formulations of each and the price fixed for each pack, strength of each formulation and what price of bulk "drug **was** taken in each case?

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THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (e) Information to the extent available would be collected and laid on the Table of the Rajya Sabha.

Secretaries panel to vet new drug policy

2327. SHRI HAYAT ULLA ANSARI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

(a) whether Government's attention has been drawn to the news items captioned 'Secretaries panel to vet new drug policy' which appeared in *Business Standard* of 16th July, 1985;

(b) if so, whether it is a fact that hi_s Ministry is submitting a position paper on proposed policy to the committee secretaries based on NDPDC's report in spite of the fact that there was criticism of repor^. by consultativ^e Committee and experts group;

(c) whether it is a fact that his Ministry has already announced 50 per cent of the policy by delicensing 94 per cent of the policy by delicensing 94 bulk drugs;

(d) what were the basis of announcing delicensing policy when NDPDC's report is under examination;

(e) whether it is also a fact that Government are reconsidering the decision about delicensing; and

(f) if so, by when the outcome will be known?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes. Sir.

(b) Government would take a decision on the changes/modifications needed in the Drug Policy keeping in view all the relevant factors and various view points.

(c) and (d) Government issued a press note on 16th March, 1985 delicen sing 12 bulk drugs and intermediates for non-FERA and non-MRTP com panies. 82 additional bulk drugs were

further delicensed on 5th June, 1985. Delicensing was done to simplify th« licensing procedure and does not depart in any way from the parameters of 1978 Policy.

- (e) No, Sir.
- (f) Does not arise.

Procurement of Erythomycin

2328. SHRI SYED RAHMAT ALI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Abbott procured Erythomycin and its salts at much cheaper prices than the prices at which their formulation prices wer© fixed;

(b) what was the pric_{e} of the drug on the basis O; which their formulation prices were fixed;

(c) what was the quantity of Erythomycin and its salts w_{as} procured by Abbott during the last three years, year-wise alongwith source and price per kg. of procurement of each purchase;

(d) what are the names of the formulation being manufactured and marketed by this company based on this drug; and

(e) what is the sales turnover of Erythomycin and it_s salts formulations of this company during the last three years, yearwise and what is the percentage to total sale?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (e) Information to the extent available would be collected and laid on the Table of the Rajya Sabha.

Foreign equity of Glaxo

2329. SHRI MIRZA IRSHADBAIG: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) when M/s. Glaxo had reduced the foreign equity and what is the present equity;